

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-526

CP No. - 181/66/ND/2019

IN THE MATTER OF:

Arkay Fabsteel Systems Pvt. Ltd.

.....Applicant

SECTION

U/s 66

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Advocate Paryag & Advocate Himanshu
For the Respondent :
For the RD : Adv Shankari Mishra, Adv Jyoti Khurana

ORDER

Due to paucity of time, list this matter on **10.07.2024.**

Sd/-
(Court Officer)